## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:5102 ANSWERED ON:27.04.2000 EMPLOYMENT ON COMPASSIONATE GROUNDS IN AHQ JASWANT SINGH BISHNOI

## Will the Minister of DEFENCE be pleased to state:

- (a) the number of cases of appointments on compassionate grounds for Group-D posts pending in Army Headquarters Engineering-in-Chief Branch (MES) as on date;
- (b) the reasons for the pendency;
- (c) the measures being taken by the Government to clear these cases expeditiously; and
- (d) the time by which these pending cases are likely to be cleared?

## **Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) There were 2532 cases pending for appointment on compassionate grounds for Group `D` posts in the MES as on 29.3.2000.
- (b) As per extant instructions, compassionate appointment can be made upto a maximum of 5% of vacancies falling under direct recruitment quota in any Group `C` or `D` posts only, as the case may be. As compared to the number of vacancies available for such appointments, the number of applicants are much higher in number. Hence, the pendency of cases.
- (c) & (d): It would not be possible to expedite these cases and indicate a time frame for their disposal as the number of vacancies are limited.